

PUBLISHED BY AUTHORITY

No. 18

CUTTACK, FRIDAY, MAY 4, 1945

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

## PART VII Advertisements and Notices, etc.

### THE ORISSA GAZETTE

#### NOTICE

The annual subscription to the *Government Gazette* is at the following rates payable in advance:—

No. of Parts	Annual subscription without postage	Annual subscription with postage
Part I ..	Rs. 6 0 0	Rs. 7 0 0
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Entire Gazette	33 0 0	35 0 0
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(i) Single copy of the entire Gazette can be supplied at Rs. 1 without postage and at Rs. 1-2-0 with postage.

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#### RATES OF ADVERTISEMENTS IN PART VII

	Rs. a. p.
Full page per issue .. .. .	20 0 0
Half page per issue .. .. .	10 0 0

Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications intended for publication in *The Orissa Gazette* should reach the Publisher's Office not later than 4 p.m. on the preceding Wednesday and all advertisements, educational notices, results of examinations, etc., must reach the Publisher's Office by 12 noon on Monday to ensure appearance in that week's Gazette.

S. H. KHAN  
Publisher, *The Orissa Gazette*

#### NOTICE

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are available for sale in the Book Depot of the Government Press, Cuttack, at the following rates:—

	Price
	Rs. a. p.
Annual subscription without postage	11 0 0
Annual subscription with postage	15 0 0
Price of single copy of Proceedings	0 4 0
Price of single copy of Indices	0 4 0

S. H. KHAN  
Superintendent  
Government Press and Publication

### NOTICE

#### IMPERIAL LIBRARY

(GOVERNMENT OF INDIA)

(Jabakusum House, 34, Chittaranjan Avenue, Calcutta)

Weekdays and Saturdays—From 9-30 A.M. to 6 P.M.  
Sundays and other gazetted holidays—  
The Reading Rooms open on } 1st March to 31st October—From 9 A.M. to 12 noon.  
1st November to 28th or 29th February—From 12 noon to 3 P.M.

Persons above 18 years of age are eligible to make use of the Library, which is a free-lending Library, open to any one residing in any part of India. There is no subscription to pay, but security in cash is essential.

K. M. ASADULLAH  
Librarian

CALCUTTA : 8th December 1944

#### WANTED

A District Engineer for the Cuttack District Board on a salary of Rs. 300—25/2—500 a month. He will be entitled to second class travelling allowance according to District Board Travelling Allowance Rules. None need apply who is not qualified under rule 2 prescribed in Bihar and Orissa Government notification Nos. 1255-L.S.G.R., dated the 14th August 1928 and 545-L.S.G.R., dated the 20th May 1935. The candidate must produce a certificate from a Civil Surgeon that he is physically fit for outdoor duties of an Engineer. He should also produce a certificate from the District Magistrate that he is able to ride. Good knowledge in Oriya is essential.

Applications stating age should be submitted in sealed and registered covers addressed to the Special Officer, District Board, Cuttack, Orissa and superscribed "Application for appointment of District Engineer, Cuttack District Board", and must reach him on or before the 31st May 1945. Each application must be accompanied by necessary certificates in original and testimonials together with a suitable envelope addressed and sufficiently stamped for registration in which they can be returned in the event of the application being unsuccessful. The selected candidate must be ready to join the post as soon as he is required to do so. He will be not entitled to any travelling allowance if called for an interview or for joining the appointment.

Preference will be given to candidates who are natives of or domiciled in this Province.

J. N. MAHAPATRA  
Special Officer, District Board  
Cuttack  
[3-1-18-5-1945]

CUTTACK  
The 26th April 1945

#### TENDER NOTICE

Tenders will be received by the undersigned at his office up to 4 p.m. on the 28th May 1945 for the work of "Repairs to 390 Tank Restoration projects in Ghumsur taluk of the Ganjam district". Contract documents can be seen in the office of the Executive Engineer during office hours.

BERHAMPUR  
The 27th April 1945

B. S. JOOTLA  
Executive Engineer  
Ganjam Division  
[3-1-18-5-1945]

## TENDER NOTICE

Tenders will be received by the undersigned at his office up to 4 p.m. on the 28th May 1945 for the work of "Construction of Court Office and barrack to accommodate the treasury guards at Berhampur in Ganjam district". Contract documents can be seen in the office of the Executive Engineer during office hours.

BERHAMPUR  
The 27th April 1945

B. S. JOOTLA  
Executive Engineer  
Ganjam Division

[3--1--18-5-1945]

## TENDER NOTICE

FOR THE SUPPLY OF MISCELLANEOUS ARTICLES TO  
BERHAMPUR JAIL FOR THE YEAR 1945-46

Sealed tenders and samples are invited for the supply of the following miscellaneous articles for the Berhampur Jail in the district of Ganjam. The articles should be free from dirt, dust, stones and other foreign matters and free from weevils and other insects. The weight should be lb. weight and for delivery at the Jail gate. The percentage of wastage will not be allowed to exceed 1 seer a maund or 2 lbs. for 82 lbs. of supply. Any excess wastage over and above the permissible quantity will be made good by the contractor.

2. Tenders and samples will be received by the undersigned on or before the 8th May 1945 and opened by the Superintendent of Jail, Berhampur, at 9 A.M. on the 9th May 1945 in the Jail office when all the tenderers are requested to be present either personally or through their authorised agents, as the selected samples may be put to auction, if necessary. Suppliers may bid or tender for any of the articles or all mentioned in the notice on depositing the required earnest money.

3. Every tenderer will be required to deposit along with his tender an earnest money at 10 per cent of the estimated value of articles tendered. Successful bidders or tenderers will be required to enter into a stamped agreement with the Superintendent of the Jail within 10 days from the date of receipt of intimation by them that their rates have been accepted for the supply of the articles or article at the Jail gate in such quantities and at such time as may be required. In addition they should before signing such agreement deposit a security of 10 per cent of the cost of supplies undertaken. Failing compliance within the specified time the earnest money may be confiscated and in the event of withdrawal they will also be liable to pay any difference between the prices accepted and those ultimately obtained by the Jail. The earnest money deposited by them whose tenders have not been accepted will immediately at the close of auction be returned to them.

4. All supplies must be strictly according to sample accepted by the Director of Health and Inspector-General of Prisons, Orissa. No article is to be supplied to the Jail except on a requisition signed by the Superintendent or some responsible officer of the Jail authorised to do so by order.

5. As the quantities shown below are only approximate, contractors will be under an obligation to supply the entire requirement during the period of contract plus so much as may be needed to last for whole month thereafter provided in respect to extra quantities that written orders are given within a fortnight of the termination of the agreement. At the same time the Superintendent does not bind himself to receive the quantities or numbers mentioned in the notice if they are actually not required.

6. No advance of cash on any account be made to the contractors when orders are given nor will the Jail pay freight or other charges on consignments to be deducted afterwards from the bills but the payment of the cost of the articles supplied will be made promptly after they have been inspected and passed by the Superintendent. Contractors must supply their bills for payment immediately after completing their supply.

7. Contractors are required invariably to send with supply an advice note showing the quantity tendered for acceptance.

8. In addition to any prices that may be recoverable from the contractors on account of purchase rendered elsewhere by failure, neglect or refusal on their part to supply according to the terms of their agreement a fine not exceeding Rs. 20 only may be levied at the discretion of the Superintendent for each and every case of such default.

9. When once the rates offered at any auction or by the tender have been accepted lower quotations from others will not be considered.

10. Further information on any point concerning this tender notice may be had from the Jail Office.

## MISCELLANEOUS ARTICLES

	Quantity required	Earnest money Rs.
Mutton fresh	3,500 lb.	160
Vegetables fresh and seasonal—		
Daily average	120 lb.	150
Potatoes	5,000 lb.	95
Mustard oil pure and unadulterated	130 tins	250
Ghee pure and unadulterated	60 tins	250
Sugar	25 bags	110
Tamarind old and dry	5,000 lb.	30
Coconuts daily	25	100
Lemon daily	50	50
Mustard	250 lb.	10
Commim seed	200 lb.	5
Garlic	150 lb.	5
Turmeric dry	30 bags	35
Gur	3,600 lb.	80
Firewood 1st class chaulk dry	250 tons	500
Butter	360 lb.	75
Eggs	5,000	5
Barley	150 lb.	30
Fish fresh	1,500 lb.	60
Salt white	100 bags	10
Onions dry	5,000 lb.	90
Gingelly oil unadulterated	100 tins	200
Kersene oil (white)	360 tins	100
Sujee	8 bags	10
Cow's milk daily average pure	150 pts.	900
Ripe plantain daily	100 Nos.	100
Batavia oranges daily	50	200
Peper	200 lb.	10
Corriander	600 lb.	20
Chillies free from seeds	40 bags	100
Groundnuts	5 bags	5
Chuda	4,800 lb.	90
Loaf fresh	1,000	25
Tea Liptons average packets	150 lb.	25
Sago	150 lb.	20
Rice bran	360 bags of 225 lb.	20
Winnows Bamboo		
Lantern chimneys of sizes		
Goblets		
Needles		
Shell lime		
Slaked lime		
Brooms		
Punkhas		
Bamboo baskets		
Lantern wick		
Bar washing soap		
Tobi powder		
Linseed oil		
Turpentine		
Sifters bamboo		
Do. brass		
Earthen pots of sizes		
Thread balls		
Straw		
Tiles		
Coconut oil		
Sun hats		
Paints of all colours		
Brushes big and small		
Charcoal		
Coal Tar		
Brasso		
Boot Polish		
Soda ash		
Toilet requisites and sundry articles.		

According to requirements. Earnest money Rs. 100

S. N. ACHARYA,

RAI BAHADUR, M.B., D.T.M.  
Superintendent of Jail, Berhampur

BERHAMPUR

The 19th April 1945

[2--2--4-5-1945]

## TENDER NOTICE

## FOR THE SUPPLY OF PRINCIPAL FOODGRAINS TO BERHAMPUR JAIL FOR THE YEAR 1945-46

Sealed tenders and samples are invited for the supply of the following Principal Foodgrains for the Berhampur Jail in the district of Ganjam. The articles should be free from dirt, dust, stones and other foreign matters and free from weevils and other insects. The weight should be lb. weight and for delivery at the jail gate. The percentage of wastage will not be allowed to exceed 1 seer a maund or 2 lb. for 82 lb. of supply. Any excess wastage over and above the permissible quantity will be made good by the contractor.

2. Tenders and samples will be received by the undersigned on or before the 4th May 1945 and opened by the District Purchase Committee at 9 A.M. on the 5th May 1945, in the jail office when all the tenderers are requested to be present either personally or through their authorised agents as the selected samples may be put to auction, if necessary. Suppliers may bid or tender for any of the articles or all mentioned in the notice on depositing the required earnest money.

3. Every tenderer will be required to deposit along with his tender an earnest money at 10 per cent of the estimated value of articles tendered. Successful bidders or tenderers will be required to enter into a stamped agreement with the Superintendent of the jail within 10 days from the date of receipt of intimation by them that their rates have been accepted for the supply of the articles or article at the jail gate in such quantities and at such time as may be required. In addition they should before signing such agreement deposit a security of 10 per cent of the cost of supplies undertaken. Failing compliance within the specified time the earnest money may be confiscated and in the event of withdrawal they will also be liable to pay any difference between the prices accepted and those ultimately obtained by the jail. The earnest money deposited by them whose tenders have not been accepted will immediately at the close of auction be returned to them.

4. All supplies must be strictly according to sample accepted by the Director of Health and Inspector-General of Prisons, Orissa. No article is to be supplied to the jail except on a requisition signed by the Superintendent or some responsible officer of the jail authorised to do so by order.

5. As the quantities shown below are only approximate, contractors will be under an obligation to supply the entire requirement during the period of contract plus so much as may be needed to last for whole month thereafter provided in respect to extra quantities that written orders are given within a fortnight of the termination of the agreement. At the same time the Superintendent does not bind himself to receive the quantities or numbers mentioned in the notice if they are actually not required.

6. No advance of cash on any account be made to the contractors when orders are given nor will the jail pay freight or other charges on consignments to be deducted afterwards from the bills but the payment of the cost of the articles supplied will be made promptly after they have been inspected and passed by the Superintendent. Contractors must supply their bills for payment immediately after completing their supply.

7. Contractors are required invariably to send with supply an advice note showing the quantity tendered for acceptance.

8. In addition to any prices that may be recoverable from the contractors on account of purchase rendered elsewhere by failure, neglect or refusal on their part to supply according to the terms of their agreement a fine not exceeding Rs. 20 only may be levied at the discretion of the Superintendent for each and every case of such default.

9. When once the rates offered at any auction or by the tender have been accepted lower quotations from others will not be considered.

10. Further information on any point concerning this tender notice may be had from the Jail Office.

## PRINCIPAL FOODGRAINS

	Quantity required	Earnest money Rs.
1. Rice boiled hand-pounded not less than 6 months old.	1,080 bags of 164 lb.	3,000
2. Rice raw do. ..	360 bags	900
3. Wheat ..	150 bags	200
4. Blackgram ..	50 bags	120
5. Mung gram ..	100 bags	260
6. Arhar pulse ..	100 bags	300
7. Gram pulse ..	20 bags	75
8. Mustard seed ..	2,000 lb.	100
9. Gingelly seeds ..	3,000 lb.	100

S. N. ACHARYA

BERHAMPUR  
The 19th April 1945RAI BAHADUR, M.B., D.T.M.  
Superintendent of Jail, Berhampur  
[2-2-4-5-1945]GOVERNMENT OF ORISSA  
FINANCE DEPARTMENT  
SMALL SAVINGS SCHEME  
NOTICE

No. 442-F.S.—The Public are hereby informed that Small Savings Scheme Receipt Books No. 185-C. and No. 494-D. of denominations of Rs. 100 and Rs. 50 respectively have been lost in the district of Ganjam. If the Receipt Books are found out, they should be made over to a Government Officer and must not be used for purchase of National Savings Certificates without orders of Government.

CUTTACK : 17th April 1945

S. N. MISRA  
Special Officer  
[3-3-4-5-1945]

IN THE COURT OF THE SUBORDINATE JUDGE,  
CUTTACK

O. S. No. 11 OF 1945 I

Balakrushna Kar of Tirbindha, Police-station Salepur, District Cuttack—*Plaintiff*

*versus*

Ganesh Prasad Bhagat and others of Buxibazar, Town Cuttack—*Defendants*

NOTICE

The abovenamed defendants having obtained a decision from the Commissioner, Orissa Hindu Religious Endowment, that the Baldevjee temple at Jignipur, police-station Salepur, district Cuttack, is an excepted one the abovenamed plaintiff on behalf of public has instituted the above suit to modify the said decision and to declare the said temple to be non-excepted one. The date fixed is 19th June 1945 and if anybody wants to be joined as plaintiff he may so apply on the date fixed.

CUTTACK

The 30th April 1945

N. C. GANGULI

Subordinate Judge

WANTED

Temporarily two assistant masters in the Lower Subordinate Educational Service for the School Section of the Sambalpur College in the scale of Rs. 30-3/2-45-2/2-55.

*Qualification required*—Must have passed the Certificated Teachership Examination. Preference will be given to trained I.A. or I.Sc.

Applications stating educational qualification, teaching experience, proficiency in extra-curricular activities, if any, age and home district should reach the undersigned on or before the 31st May 1945.

Preference will be given to natives of or persons who are domiciled in the Province of Orissa and Orissa States.

SAMBALPUR

The 21st April 1945

G. B. BANERJEA

Principal, Sambalpur College  
[3-1-18-5-1945]

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from candidates of Indian domicile for two temporary posts (one reserved for a Muslim) and one quasi-permanent post (reserved for a Scheduled Caste candidate) of Assistant Marketing Officer (Central). Pay: Rs. 200-20-500. Age-limits: 22-30. No age-limits for Government servants. Qualifications: (a) First class M.A. degree in Economics or degree in Agriculture; (b) Practical experience in agricultural marketing or in conducting economic surveys; (c) Ability to write reports in good English. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Scheduled Caste candidates Rs. 1-14-0) 28th May 1945.

SIMLA: 26th April 1945

NOTIFICATION

Applications for reservation of District Board Dak Bungalow and Rest Sheds in the district of Ganjam should be made to the District Board Engineer, Ganjam, Chatrapur, hereafter.

CHATRAPUR

The 18th April 1945

S. VENKATAPATHY

Secretary

WANTED

A nursing sister for the Government Headquarters Hospital, Puri and a few Staff Nurses for Government Hospitals in the Province—Service on contract basis terminable on one month's notice on either side. Nursing Sister: Pay Rs. 90-2-130 with free furnished quarters or house-rent allowance in lieu thereof—Must hold diploma in general nursing—Must have got previous experience as a nursing sister in any recognised hospital.

Staff nurses: Pay Rs. 50-5-70 with free furnished quarters or house-rent allowance in lieu thereof—Must hold diploma in general nursing.

Applications stating age, nationality, permanent residence, present occupation, if any, and whether married or unmarried should be submitted to the undersigned accompanied by copies of certificates and testimonials on or before the 15th May 1945. Applicants for the post of nursing sister should send a copy of their recent photograph.

C. MANI, MAJOR, I.M.S.

CUTTACK

The 19th April 1945

Director of Health and Inspector-General  
of Prisons, Orissa

[2-2-4-5-1945]

WANTED

Temporarily a clerk in the class III of the (Orissa) ministerial service in the scale of Rs. 30-2-50-1-60 for the school section of the Sambalpur College with the prospect of being appointed permanently.

*Qualification required*—Must be a matriculate with good knowledge of typewriting. Preference will be given to candidates having previous office experience.

Applications, written in their own handwriting, stating qualifications, previous office experience, age and home district together with testimonials should be submitted so as to reach the undersigned (not by name) on or before the 5th May 1945. The selected candidates will have to join at once.

Preference will be given to Oriyas or persons who are domiciled in the Province of Orissa including Orissa States.

G. B. BANERJEA

SAMBALPUR

The 10th April 1945

Principal, Sambalpur College

[3-3-4-5-1945]